

Shri Goray: I would like to have one or two clarifications made because this gentleman who has written this article, namely, Shri Qudratullah Shahab, is the Secretary to General Ayub Khan and he has in his article apparently quoted General Ayub Khan. There he says, "We cannot believe Indian intentions so long as India has three times the army that we have." Then he said, "Many times, at least twice, India had concentrated troops when there was no reason to concentrate troops on our border." In Pakistan there is no Parliament. Here there is a Parliament. There General Ayub Khan's words are quoted and are broadcast throughout the country. Here we do not know as to what happened between the hon. Prime Minister of India and the President of Pakistan. So, shall we not know what the hon. Prime Minister said?

Shri Jawaharlal Nehru: I have said so. The Secretary was not present.

Mr. Deputy-Speaker: It is clear. It is correct that from what the Secretary has quoted it appears as if he is quoting General Ayub Khan. But whatever General Ayub Khan might say or whether it is correct quotation or not by the Secretary, how is our Government responsible for it? How can we ask them to contradict each and everything? Now this statement has been made that by and large 75 per cent of it is incorrect, in so far as it refers to what our hon. Prime Minister said at that time.

Shri Hem Barua (Gauhati): Was the Secretary, who has written the article, present there?

Mr. Deputy-Speaker: He was not present. That has been stated. I withhold my consent to this.

11.19 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, on behalf of Shri Karmarkar, I beg to lay on the Table a copy of corrigendum to the Annual Report of the All India Institute of Medical Sciences for the year 1958-59 laid on the Table on the 2nd September, 1959. [Placed in Library, See No LT-1630/59]

IMPORTS INTO AND EXPORTS FROM RAJASTHAN OF FOODGRAINS

Shri A. M. Thomas: Sir, I beg to lay on the Table copy of a statement showing imports into and exports from Rajasthan of principal foodgrains by rail and river. [Placed in Library, See No LT-1631/59]

COMMITTEE ON GOVERNMENT ASSURANCES

MINUTES

Pandit Thakur Das Bhargava (His-sar): Sir, I beg to lay on the Table the Minutes of the sittings (Fourteenth and Fifteenth) of the Committee on Government Assurances held during the Eighth Session.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 182 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Travancore-Cochin Vehicles Taxation (Amendment and Validation) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 9th September, 1959, and transmitted to the